

07.04.2010

CP 09/2010 (OA No. 505/2003)

Mr. P.N. Jatti, Counsel for applicant.

copy given vide
No. 5445 545-
8/4/10
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Mr. R.L. Agarwal, Sr. Superintendent, RMS Jaipur, who is present in the court has brought to our notice a copy of the order dated 05.04.2010, perusal of which reveals that directions given by this Tribunal has been complied with. This fact is also not disputed by the learned counsel for the applicant. The copy of the order dated 05.04.2010 is taken on record.

In view of what has been stated above, the present Contempt Petition is disposed of. Notices issued to the respondents are hereby discharged.

(B.L. KHATRI)
MEMBER (A)

16/4/10
(M.L. CHAUHAN)
MEMBER (J)

AHQ

16/4/10
को अदेशानुसार मर्यादा
जातिरक्षण में दिनांक
को भागी-11 का दूर नष्ट किए गए।

Station Officer (Judicial)
Central Administrative Tribunal
Jaipur Bench, JAIPUR